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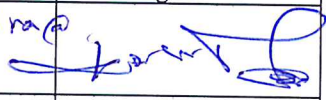
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

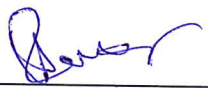
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.311/2018 in CP(IB) No.198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravichandra Mohan	Resolution Professional	mohan.ravichandra@ gmail.com 9966006658	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Srinivasa Rao	Adv ^{+R}	9848116863	

ORDER

Learned RP Mr.K.Ravichandran Mohan present for petitioner.

Learned counsel Mr.V.Srinivasa Rao present for Respondent.

Promoter Directors filed objections.

Heard arguments of learned counsel appearing for RP and
learned counsel appearing for Corporate Debtor.

For further hearing, list the matter on 10.09.2018.


MEMBER JUDICIAL